

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 303

IA-1569/2024

In

IB-904(ND)/2020

IN THE MATTER OF:

OWC Apac Pvt Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 59 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Bishwajit Dubey, Mr. Somesh Srivastava,
Mr. Ramakant Rai, Mr. Shivam Sharan, Advocates.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)
ORDER**

IA-1569/2024:-

This application has been filed seeking recall of order dated 16.02.2024 vide which the application was dismissed for non-prosecution due to non appearance of the parties.

During the course of the arguments, on 03.04.2024, the Applicant was directed to argue the case on merits and also directed to file check list. In compliance with the order dated 03.04.2024, the Applicant has filed the check list.

Heard the submissions made by the Learned Counsel appearing for the Applicant and perused the report submitted by the RoC.

Orders in IA-1569/2024 and IB-904(ND)/2020 are **reserved**.

Sd/-

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**